

दिया गया है ताकि कार्बो/टोकन वाले व्यक्ति अपने कोटे से अधिक दूध न ले सकें। निर्दोषों का उत्सर्जन करने वाले कर्मचारियों के विरुद्ध सख्त कार्यवाही की जाती है (जिसमें उनकी सेवा की समाप्ती भी शामिल है)।

#### Agricultural University in Kerala

781. Shri P. C. Adlehan:  
Shri F. Viswambharan:  
Shri P. P. Esthase:  
Shri K. M. Abraham:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Kerala Government have requested the Centre to set up an Agricultural University in the State; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasahil Shinde): (a) No request has so far been received from the Government of Kerala. In the Annual General meeting of the Indian Council of Agricultural Research, the Minister of Agriculture, Kerala, expressed himself in favour of starting an Agricultural University in Kerala. No proposals have, however, been sent so far.

(b) Does not arise.

#### Distribution of Nitrogenous Fertilizers

782. Shri Virendrakumar Shah:  
Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that the system of distribution of nitrogenous fertilizers exclusively through the Co-operative Societies has resulted into inadequate sales promotional efforts and thus less interest among the farmers for this kind of fertilizer; and

(b) whether Government would consider promoting nitrogenous fertilizers through merchants also as is done in the case of super-phosphate?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasahil Shinde): (a) It is not correct to say that there is less interest amongst farmers for nitrogenous fertilizers on account of inadequate sales promotional effort on the part of the Cooperatives. The demand for nitrogenous fertilizers in the States where the distribution is entrusted to Co-operative Societies has been growing.

(b) To the extent that cooperatives may not be able to handle efficiently the large quantities of fertilizers required by farmers, the State Governments have been advised to employ, where necessary, other agencies such as private dealers. Subject to Government's option of taking over upto 30 per cent of the production new factories licenced upto 31st December, 1967 will be free to select their own distribution agencies from Cooperatives and private dealers. A similar freedom has been given to existing producers of nitrogenous fertilizers for 30 per cent of their production from 1st October, 1968. Direct sales made by these factories would increase to 50 per cent of their production from 1st October, 1967 and 70 per cent from 1st October, 1968.

#### Survey for Tubewells in Madhya Pradesh and Gujarat

783. Shri Hukam Chand Kachwal:  
Shri Ram Singh Awarwal:  
Shri Nitraj Singh Chaudhury:  
Shri G. C. Dixit:  
Shri Y. S. Kushwah:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Exploratory Tube-well Organisation has done some ground water survey by drilling exploratory tube-wells in Madhya Pradesh and Gujarat;

(b) how many exploratory tube-wells were drilled in each State;

(c) how many of these were successful due to the tapping of good aquifers and how many tube-wells did